

**NATIONAL COMPANY LAW TRIBUNAL  
BENGALURU BENCH**

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF NATIONAL COMPANY LAW TRIBUNAL,  
BENGALURU BENCH, BENGALURU, HELD ON 03.03.2021

**THROUGH VIDEO CONFERENCING**  
**CAUSE LIST**

PRESENT: 1. Hon'ble Member (J), Shri Rajeswara Rao Vittanala  
2. Hon'ble Member (T), Shri Ashutosh Chandra

CP/CA No.	Purpose	Sec	Name of Petitioner	Petitioner Advocate	Name of Respondent	Respondent Advocate
CP(IB)No. 243/BB/2018	For hearing IA 499/2020 – for declaring preferential transaction – CIRP	Sec 7 of I&B code 2016	M/s Pridhvi Asset Reconstructi on & Securitisatio n Company Ltd	Cyril Amarchand Mangaldas	M/s Sagar power (Neerukatle) Pvt Ltd	Shri Pankaj Srivastava, RP Amrita Jain for RP RP for 499/2020 Dushyanth Kumar for Res in IA

ADVOCATE FOR PETITIONER/s:

AMRITA JAIN  
FOR RP

Amrita Jain

SINDHU S RAO  
ADVOCATE FOR PETITIONER  
Sindhu S Rao

ADVOCATE FOR RESPONDENT/s:

K. DUSHYANTHA KUMAR  
For R1 & R2 (PCs)

Dushyanth

Lakshmi Priyanka, Advocate  
For R3 & R4

Lakshmi Priyanka

**ORDER**

Heard Ms. Amrita Jain, learned Counsel for the Resolution Professional, Ms. Sindhu Rao, learned Counsel for the Financial Creditor, Shri K. Dushyantha Kumar, learned PCS for the Respondents No.1 and 2 and Ms. Lakshmi Priyanka, learned Counsel for the Respondents No. 3 and 4.

Ms. Amrita Jain, Ld. Counsel for the RP, is directed to file rejoinder to the objections filed by the Respondents No.3 and 4, within three days.

**Order Reserved in IA No.499 of 2020.**



**Member (T)**



**Member (J)**

Krishna

**Verified**



**Court Officer**